

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 357/2022

DELIMITATION DEMAND COMMITTEE
FOR THE STATE OF ARUNACHAL PRADESH ASSAM
MANIPUR AND NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[TO BE TAKEN UP IN FIRST THREE CASES]

Date : 11-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Shri. Gaichangpou Gangmei, AOR
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Ms. Alana Golmei, Adv.
Mr. Samuel Lalrochan Khobung, Adv.
Ms. Jhanvi Dubey, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG.
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Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.
Mr. Abhinav Garg, Adv.
Mr. D. Girish Kumar, Adv.
Mr. Kumar Vinayakam Gupta, Adv.
Mr. Anupam Jain, Adv.

Mr. Jayant Bhushan, Sr. Adv.
Mr. Arjun D. Singh, Adv.
Mr. Yashvir Kumar, Adv.
Mr. Gaichang Pou Gangmai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is submitted by the learned Solicitor General that there is a similar matter pending in another Court and a letter has been addressed to the Registry praying that Hon'ble the Chief Justice of India may list it before one Bench.

He further submits that he will mention the matter before Hon'ble the Chief Justice of India so that the matters may be heard together. He prays that this matter, viz., Writ Petition (Civil) No. 357/2022 may stand over by a

week.

List Writ Petition (Civil) No. 357/2022 in the first three matters after fresh cases on 18th April, 2023.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR